# CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

#### OA No. 060/0944/2019

Chandigarh, this 29th day of November, 2019

### **CORAM:** HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Smt. Meeta Kaushik wife of Sh. Ravinder Sharma age 45 years working as Assistant Professor in Government College of Girls, Sector 42, Chandigarh-160 046.

.....Applicant

#### BY ADVOCATE: SH. D.R. SHARMA

#### **VERSUS**

- Union Public Service Commission, Dholpur House, Shahajahan Road,
  New Delhi 110 001 through its Secretary.
- 2. The Finance Secretary-cum-Secretary Education, Chandigarh Administration, U.T. Secretariat, Sector 9, Chandigarh-160 009.

.....Respondents

## BY ADVOCATE: SH. B.B. SHARMA FOR RESPDT. NO.1 SH. ARVIND MOUDGIL FOR RESPDT.NO.2

### ORDER (ORAL)

### MR. SANJEEV KAUSHIK, MEMBER(J):-

- 1. Learned counsel representing the UPSC, informs this court that pursuant to the directions of this court, the applicant was allowed provisionally to appear in the interview, but she could not get through the same. Thus, learned counsel submits that this OA be dismissed.
- 2. Learned counsel for the applicant seeks to withdraw this OA with liberty to challenge the selection, if the applicant is so advised.

3. Dismissed as withdrawn, with the liberty as prayed for.

> (SANJEEV KAUSHIK) MEMBER (J)

Dated: 29.11.2019 ND\*

